

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

106. IA/173/2023 CP/69(MB)2022

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: SHIV TULJA SUGAR LIMITED
VS
Registrar of Companies Mumbai
SECTION : 252 of the Companies Act 2013

Presence:

None for the Applicant

ORDER

Let the I.A. 173 of 2023 be posted for hearing along with the main C.P.
on 26.09.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)